

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016 & IA NO. 269 OF 2016
AND
APPEAL NO. 151 OF 2016 & IA NO. 323 OF 2016

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 118 OF 2016 & IA NO. 269 OF 2016

In the matter of:

Welspun Renewable Energy Pvt. Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

APPEAL NO. 151 OF 2016 & IA NO. 323 OF 2016

In the matter of:

National Solar Energy Federation of India Ltd. Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

APPEAL NO. 118 OF 2016 & IA NO. 269 OF 2016

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 17.04.2017 after serving copy on the other side.

APPEAL NO. 151 OF 2016 &IA NO. 323 OF 2016

It is represented that pleadings are complete.

List these matters on **29.05.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt